

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 78 OF 2015

Dated : 09th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Adani Power Rajasthan Ltd.

.....Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors.

.....Respondent(s)

Counsel for the Appellant(s)

:

Mr. Amit Kapur
Ms. Poonam Verma
Ms. Mistha Kumar
Mr. Akshat Jain for Adani

Counsel for the Respondent(s)

:

Mr. Sanjay Jain, ASG
Mr. Nitish Gupta for R.2 to 4

Mr. Raj Kumar Mehta,
Mr. Abhishek Upadhyay and
Ms. Himanshi Andley for R.1

ORDER

List the matter on **11.05.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**